

(b) The total number of buses inducted during April/May, 1991 was 55. No Private buses belonging to SC/ST could be engaged under DTC during this period.

(c) to (e). DTC had initially planned to induct 1,000 private buses. In response to the advertisement released in the local newspapers, 337 applications were received by DTC of the 94 eligible applicants. However, only 55 applicants approached for engagement of their buses ultimately.

[English]

Export of Coffee

394. SHRI SUKDEO PASWAN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that almost every year the country has been losing substantially in the export of Indian coffee to other global competitors;

(b) if so, the percentage of decline in the export of Indian coffee since the beginning of 1991 till date as compared to the corresponding period in 1990;

(c) the countries to which exports of Indian coffee have declined and the percentage of decline in exports to each country during the above period;

(d) the overall impact on the foreign exchange earnings as a result thereof; and

(e) the efforts made by the Government to step up exports of Indian coffee and also to tap new markets for its export?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (e). Till July, 1989 an

International Coffee Agreement provided for export quotas from various countries who were members of the International Coffee Organisation. The economic clauses under this Agreement fell through in July, 1989, as a result of which there was a steep fall in the prices of coffee in the International market. Despite this, the performance of Indian coffee has been fairly good. The value realised through export of Indian coffee from 1987-88 has been as follows:

<i>Year</i>	<i>Value Realised (Rs. Crores)</i>
1	2
1987-88	260.10
1988-89	337.72
1989-90	363.14
1990-91	278.79

2. The reduction in the total realisation for 1990-91 was largely on account of the reduced quantity of exports which was because of the low crop. The target for 1991-92 is Rs. 400 crores.

3. Between January to October, 1991 a total quantity of 71004 MT was exported as against 93537 MT during the corresponding period in the previous year. The value realisation from January to October 1991 was Rs. 229.48 crores as against Rs. 235.71 crores in the previous year. This reduction in the exports of the current year compared to the previous year is expected to be made up and we hope to achieve the target of Rs. 400 crores for the financial year 1991-92. A comparison of exports to major countries during January to October, 1991 to January to October 1990 is as follows:

<i>Name of the country</i>	<i>Exports in Jan. to Oct. '91</i>		<i>Exports in Jan. to Oct. '90</i>	
	<i>Qty. (Qty. in tonnes)</i>	<i>Value</i>	<i>Qty.</i>	<i>value (Value in Rs. lakhs)</i>
Germany	9087	2818.28	10424	1958.01
Italy	6018	1805.35	5000	1078.65
Czechoslovakia	4055	1498.97	4634	933.24
USA	3709	879.63	4830	704.62
Japan	751	250.76	182	39.47
Yugoslavia	2979	925.25	7984	1737.86
Switzerland	1261	471.56	568	180.31
France	607	173.23	679	138.03
Norway	659	191.36	308	72.18

4. Among the steps taken for stepping up exports of India coffee and tapping new markets are:

- i) Liberalisation in the Trade Policy
- ii) Readjustment of the exchange rate of Indian rupee vis-a-vis other currencies.
- iii) earmarking of a minimum quantity for export purposes in order to strengthen India's credibility as a reliable supplier of quality coffee.

[Translation]

Value of Rupee

395. SHRIMATI SUMITRA MAHAJAN: Will the Minister of FINANCE be pleased to state the present value of rupee taking 1947 as base year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): The present value of rupee measured as a reciprocal of the All-India Consumer Price Index Number for Industrial Workers taking 1947 as the base year is 6.57 paise in September, 1991 (latest available).

Capital of Monopoly Houses

396. SHRIMATI SUMITRA MAHAJAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the extent to which the capital of Monopoly Houses increased during the Seventh Plan period; and

(b) the extent to which it increased in comparison to that of Sixth Plan period?